### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 3405 TO BE ANSWERED ON 08 08 2025

#### **DELAY IN FUND DISBURSEMENT IN KARNATAKA**

#### 3405. DR. K SUDHAKAR:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government has noticed a long delay in disbursement of funds for the welfare of women and children in Karnataka, if so, the details thereof;
- (b) whether any mismanagement has been observed with respect to schemes being implemented for the welfare of women and children in Karnataka and if so, the details thereof;
- (c) whether the Government has data with respect to total number of Anganwadi centres that operate from their own buildings in Karnataka, if so, the details thereof;
- (d) whether structural and functional analysis of these Anganwadis have been conducted, if so, the details thereof and if not, the reasons therefor; and
- (e) the total number of AWCs in Karnataka has adequate infrastructure facilities, poor infrastructure correlate with physical and mental health of children?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) & (b) The Union Government releases funds for Centrally Sponsored Schemes like Mission Saksham Anganwadi & Poshan 2.0, Mission Shakti and Mission Vatsalya whenever the State/UT has complied with Single Nodal Agency (SNA) norms as prescribed by the Department of Expenditure, Ministry of Finance, viz. (i) the State should make an expenditure more than 75% of the previous funds released; (ii) Unutilized balance in SNA account of the State should be less than half of the grant for one quarter, (iii) the State should deposit the interest earned against the central share released, and (iv) there should be no deficit in transfer of funds from State Treasury to SNA. Further, the actual funds are

released in a financial year after adjusting the unspent balance available with the State/excess expenditure incurred by the State during previous Financial Year.

Further, in order to ensure timely disbursement of funds to States/UTs for effective implementation of the scheme, SNA SPARSH model has been introduced by the Government for release of funds 'Just-in-time' to improve the efficiency of financial management system. All States and UTs with legislature are covered under the SNA SPARSH model in phased manner. The new model implemented by the Government allows raising expenditure bills as per requirement thereby facilitating timely and only need based fund flow from Central and State accounts.

(c) to (e) The details of the total number of Anganwadi Centres (AWCs) in Karnataka, including those operating from government-owned buildings, as per the Poshan Tracker data are as under:

Total no of AWCs	AWCs in Own Buildings	
69922	47693	

## Infrastructure facilities in AWCs in Karnataka as per Poshan Tracker data (Number of AWCs):

Permanent electricity connection	powered	connection			Functional Kitchen
64229	4340	55844	64305	65538	64760

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